

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

23. C.P. (IB)/587(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Coalnergy Minerals Pte Ltd.
Vs.
Flash Forge Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Nidhi Nagpal, Ld. Counsel for the Operational Creditor present.
Ms. Prachi Wazalwar, Ld. Counsel for the Corporate Debtor present.
2. Post this matter for hearing on **13.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)